

up research work for Ph. D in Maithili in Bhagalpur, Bihar and Patna Universities.

(c) No such proposal is under consideration at present.

Zonal Councils

1071. **Shri K. N. Pandey:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal to make Zonal Councils more active, as envisaged in the States Reorganisation Act; and

(b) the number of meetings of the Zonal Councils held during the last two years?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Zonal Councils are functioning in accordance with the scheme of these Councils embodied in the States Reorganisation Act, 1956 and have been playing a useful role in dealing with matters of common interest. No proposal to modify the existing scheme is under consideration.

(b) Since January 1965, the Eastern Zonal Council held three meetings and the Northern Zonal Council and the Southern Zonal Council held one meeting each.

Working of Delhi Administration

1072. **Shri S. K. Taparia:**

Shri Mohan Lal Bhatnagar:

Shri Gadilingana Gowd:

Shri Onkar Lal Berwa:

Shri Y. A. Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been invited to a press statement (*Hindustan Times*, dated the 9th May, 1967, Page 3) by the Chief Executive Councillor, Delhi Administration, accusing Government of interfering in the day-to-day working of the Delhi Administration; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The press statement, as it appeared in the newspaper, has come to the notice of the Government. However, no communication has been received either from the Chief Executive Councillor or the Delhi Administration complaining of such interference.

Indiscipline among Students

1073. **Shri C. C. Desai:**

Shri K. Barua:

Will the Minister of Education be pleased to state:

(a) whether the question of growing indiscipline among students was taken up at the Conference of State Education Ministers which took place in Delhi recently; and

(b) if so, the result thereof?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Does not arise.

सब-पोस्टमास्टर्स को रविवार की छुट्टी

1074 श्री क० वि० मधुकर :
क्या संघार मन्त्री यह बनाने की हुपा
करेंगे कि :

(क) क्या उन शाकशानों में, जो तार
घर भी है, सब-पोस्टमास्टर्स को प्रत्येक रवि-
वार को दो घंटे प्रतिरिक्त कार्य करने के लिए
कहा जाता है ;

(ख) यदि हां, तो क्या उन्हें प्रतिरिक्त
समय तक कार्य करने के लिए भत्ता दिया जाता
है; और

(ग) यदि उपर्युक्त भाग (ख) का उत्तर
स्वीकारात्मक हो, तो पिछले समय से बिहार
के चम्पारन जिले में सक्रिय के सब-पोस्ट-
मास्टर्स को अधिक समय तक कार्य करने का

भत्ता बन्द करने के क्या कारण हैं जबकि उन्हें प्रत्येक रविवार को अधिक समय तक कार्य करने के लिए कहा जाता है ?

संलग्न-कार्य तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) जी हाँ, उन डाकघरों में जो रविवारों को खुले रहते हैं और जहाँ कि सब पोस्ट मास्टर ही संकेतक का काम करने के लिए उपलब्ध रहता है ।

(ख) जी नहीं, उस समय तक नहीं जब तक कि नियन्त्रक तारघरों द्वारा उनसे इवूटी पर उपस्थित रहने के लिए नहीं कहा जाता ।

(ग) इस मामले की जांच की जा रही है ।

Bomb found in a parcel

1075. Shri Vishwa Nath Pandey: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that two persons were killed on the spot and six others injured when a bomb in a postal parcel exploded after it had been opened in Nara Village, district Kanpur (U.P.) on the 22nd March, 1967;

(b) if so, reaction of Government thereto; and

(c) the action taken in the matter?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral): (a) Yes Sir. It is a fact that a registered parcel booked at Barabanki post office and delivered through Nara Khurd branch post office Dist. Kanpur, contained a ball like thing which exploded, when the parcel was opened by one of the persons sitting near the addressee on 21-3-1967 and not on 22-3-1967 as mentioned in the Question. Two persons are reported to have been killed and another two received injuries.

(b) and (c). The incident has been reported to the police and their enquiries are in progress. Action to avoid such incidents as may be possible will be taken on receipt of the result of the police investigations.

Deployment of Scientists

1076. Shri Meetha Lal:
Shri Onkar Lal Berwa:

Will the Minister of Education be pleased to state:

(a) whether about 100,000 scientists have been wrongly deployed; and

(b) if so, whether a streamlining of their deployment will be done for the maximum utilization of their services?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) A monograph on the results of a sample enumeration of scientific and technical personnel during 1961, published by the Registrar General of India, projects certain percentages of scientific and technical personnel on 'non-technical employment'. Non-technical employment includes jobs in the technical departments not requiring scientific or technical skill.

(b) Job opportunities are dependent on the general progress, including industrial progress, in the country. In the scientific and technical departments, generally, non-technical deployment of technical personnel is kept to the minimum necessary.

दिल्ली के स्कूलों के अध्यापकों के वेतन

1077. श्री हरदत्तल बेबनूज : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के स्कूलों के अध्यापकों तथा अध्यापिकाओं के वेतन-क्रम पिछले 20 वर्षों से नहीं बढ़ाये गये हैं;